

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NO.: 827/98.

Dated this Monday, the 5th day of October, 1998,

CORAM : Hon'ble Shri Justice R. G. Vaidyanatha,  
Vice-Chairman.

Hon'ble Shri D. S. Baweja, Member (A).

R. C. Panigrahi,  
ICE Fitter (SK),  
P & R Workshop,  
CTS Department,  
Naval Stores Depot,  
Ghatkopar (West),  
Mumbai - 400 086.

... Applicant

Residing at -

Behind Vikas Hotel,  
Deonar Road, Tata Nagar,  
Govandi, Mumbai 400 043.

(By Advocate Shri S. V. Marne)

VERSUS

1. Union Of India through  
The Flag Officer  
Commanding, Western Naval  
Command, Shahid Bhagat  
Singh Road, Mumbai-400001.

... Respondents.

2. The Chief Staff Officer,  
Western Naval Command,  
Shahid Bhagat Singh Road,  
Mumbai - 400 001.

(None)

: OPEN COURT ORDER :

( PER.: SHRI R. G. VAIDYANATHA, VICE-CHAIRMAN )

This is an application filed by the applicant  
challenging the order of penalty dated 19.06.1998, which  
is passed by the Disciplinary Authority. The applicant

has not exhausted the statutory appeal provided under the rules. Under Section 20 of the Administrative Tribunals Act, the party has to approach this Tribunal after exhausting the statutory remedies available under the service rules.

2. For the above reasons, we are rejecting the application at the admission stage, since the applicant has not exhausted the right of statutory appeal. All contentions of the applicant on merits are left open, which the applicant can agitate before the competent ~~appropriate~~ authority. No costs.

*D. S. Baweja*  
(D. S. BAWEJA)

MEMBER (A).

*R. G. Vaidyanatha*

(R. G. VAIDYANATHA)

VICE-CHAIRMAN.

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